

VELOPMENT (SHRI EDUARDO FALEIRO): (a) and (b). Such information is published in the 'Monthly Statistics of the Foreign Trade of India' brought out by the Directorate General, Commercial Intelligence and Statistics, Calcutta, copies of which are available in the Parliament Library.

Coir Industry

5067. SHRI V.S. VIJAYARAGHAVAN: Will the PRIME MINISTER be pleased to state:

(a) whether any action plan has been chalked out for the development of coir industry in Kerala;

(b) if so, the details thereof;

(c) whether any final decision has since been taken on import of coir yarn from Sri Lanka; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) Based on the recommendations of the High Powered Committee on Coir Industry set up by the Government of India and also the report of the Special task force on coir industry set up by the Government of Kerala. Under the integrated coir development project 100 mechanised coir defibering units are proposed to be set up in the northern districts of Kerala for extraction of fibre from unretted coconut husk to meet the requirement of raw material of the coir processig centres. Similarly 20,000 motorised spinning ratts are also pro-

posed to be set up in the cooperative sector for modernisation of the coir spinning sector. The Central Government has approved the Integrated Coir Development Project at a total cost of Rs. 44.24 crores.

(c) There is no proposal to import Coir Yarn from Sri Lanka.

(d) Does not arise in view of (c) above.

[Translation]

DDA Flats for Widows

5068. SHRI MOHAN SINGH (FEROZEPUR):
SHRI BARE LAL JATAV:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the construction of flats meant for widows has not been completed by the Delhi Development Authority within the stipulated time;

(b) if so, whether the Government propose to take steps for the construction of flats for widows expeditiously.

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) The DDA has reported that there is no separate scheme for construction of flats for widows. However, 1% of the flats are reserved for widows of defence personnel killed in action.

(b) and (c). No, Sir.

(d) In view of reply to 'a' above, question does not arise.

[English]

**Committee for Implementation of
Grass Root Informatics
Development**

5069. PROF. SAVITHRI LAKSHMANAN: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether Government have constituted any committee for implementation of Grass Root Informatics Development;

(b) if so, whether any report has been submitted by the said committee to the Government;

(c) if so, the salient features thereof; and

(d) the number of districts covered under this programme?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) No, Sir. However, an internal committee consisting of specialities of National Informatics Centre (NIC) was constituted to study the feasibility of this expansion programme, which has since submitted its report after conducting detailed studies in various states. Based on their recommendations. NIC has taken up implementation of the GRID program on a pilot basis in Faridabad district of Haryana.

(b) and (c). Do not arise.

(d) Faridabad district of Haryana is covered under this programme.

Nuclear Fuel Complex

5070. SHRI UDAYSINGRAO
GAIKWAD:
SHRI R. SURENDER
REDDY:

Will the PRIME MINISTER be pleased to state:

(a) whether the Nuclear Fuel Complex near Hyderabad proposed to undertake some expansion as well as diversification programme;

(b) if so, the details thereof;

(c) the expenditure likely to be incurred thereon;

(d) whether any external assistance is likely to be sought for such programme;

(e) if so, the details thereof;

(f) whether the Nuclear Fuel Complex purposes to interact with private industry for utilisation of its modern facilities; and

(g) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) and (b). Yes, Sir. The Nuclear Fuel Complex (NFC) at Hyderabad is presently implementing the following Projects for augmenting its capacities:—